

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 172-173/2021

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PANKAJ ALIAS BOBBY & ORS.

Respondent(s)

(IA No.29469/2020-CONDONATION OF DELAY IN FILING and IA
No.29471/2020-EXEMPTION FROM FILING O.T.)

Date : 18-07-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR
Mr. Marbiang Khongwir, Adv.

For Respondent(s)

Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Mr. Kumar Dushyant Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent Nos. 1 to 5 are duly represented.

Await records.

Two weeks time is given to Ld. Counsel for appellant to take
fresh steps through the concerned Police Station in respect of
respondent no.6

List again on 30.8.2022.

S.P.S. LALER
Registrar